

Teaching of Urdu in Kendriya Vidyalayas

2992. KUMARI SAYEEDA KHATUN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any provision for teaching of Urdu in Kendriya Vidyalaya; and

(b) if so, the details thereof; and if not reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) Yes, Sir. Provision for teaching of Urdu as a Regional Language/mother tongue is made in such Kendriya Vidyalayas as have 20 or more students willing to study it.

Kendriya Vidyalayas at Balaghat, Mand-saur and Satna

2993. KUMARI SAYEEDA KHATUN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kendriya Vidyalayas were sanctioned at Balaghat, Mand-saur and Satna besides other;

(b) if so, whether these Vidyalayas have started functioning; and

(c) if so, the details thereof and if not reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) Kendriya Vidyalayas were sanctioned at Mand-saur and Satna during 1987-88 but they could not start functioning as the necessary physical facilities were not made available by the sponsoring authorities.

Officers and staff of Railways on deputation

2994. SHRI KAPIL VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that while Railway Officers and

Staff on deputation to RITES are being paid House Rent Allowance at the rates allowed by the Central Government to their employees w.e.f. 1st October, 1986 on the basis of recommendations of the Fourth Pay Commission and those on deputation to IRCON are being paid on Third Pay Commission scales despite representations from these deputations; and

(b) if so, what steps are being taken to remove this anomaly?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) Yes Sir.

(b) The matter is under examination.

Shifting of National airports authority Headquarters to Bombay

2995. SHRI KAPIL VERMA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to shift the Headquarter of National Airports Authority from Delhi to Bombay; and

(b) if so, what are the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) and (b) The proposal of the National Airports Authority for location of its headquarters office at Delhi has not been accepted by the Government. However, the National Airports Authority has been permitted to retain its headquarters at Delhi for a maximum period of two years during which period the possibility of locating a site outside Delhi is to be explored.

Telephone Facilities to heads of departments/deans in Delhi University

2996. SHRI M. KADHARSHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the Heads of Departments and Deans in